



**Completion of Recovery Certificate No. RC4286 of 2021 against Shri Sanjay Jethalal Soni (PAN: BVSPS9741N), Smt. Krupa Sanjay Soni (PAN:-BVSPS9740P) and M/s. J M Soni Consultancy (PAN:- AAGFJ2939P) in the matter of Oregon Commercial Limited Now known as Saianand Commercial Limited.**

Recovery Certificate No. RC 4286 of 2021 dated November 22, 2021 was drawn against **Shri Sanjay Jethalal Soni (PAN: BVSPS9741N), Smt. Krupa Sanjay Soni (PAN:-BVSPS9740P) and M/s. J M Soni Consultancy (PAN:- AAGFJ2939P)** for sum of **Rs.20,00,781/- (Rupees Twenty Lakh Seven Hundred Eighty Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. ORDER/VKV/HKS/2019-20/5149-5151 dated 24/10/2019 in the matter of Oregon Commercial Limited Now known as Saianand Commercial Limited.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

30.01.2026  
Ahmedabad



*Pooja Dhingra*  
RECOVERY OFFICER

पूजा ढिंगरा / Pooja Dhingra  
वसूली अधिकारी एवं उपमहाप्रबंधक  
Recovery Officer & Deputy General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India  
अहमदाबाद / Ahmedabad